

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3396  
ANSWERED ON THURSDAY, THE 13<sup>th</sup> DECEMBER, 2012  
[AGRAHAYANA 22, 1934 (SAKA)]**

**INVESTIGATION BY SFIO IN COMPANY LIQUIDATIONS**

**QUESTION**

**3396. SHRI S.R. JEYADURAI:  
SHRI D.B. CHANDRE GOWDA:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Serious Fraud Investigation Office (SFIO) has investigated frauds in company liquidations:**
- (b) if so, the details thereof; and**
- (c) the status of these investigations?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF CORPORATE AFFAIRS**

**(SHRI SACHIN PILOT)**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

- (a) Yes, Madam.**
- (b) & (c) During the last five years, 27 companies under liquidation were referred to SFIO for investigation. Out of the said 27 cases, SFIO has completed investigation in 24 cases and in the remaining 3 cases, investigation is under progress.**

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